

Location of the IIT & TM at Gwalior

therefore, not be deprived of training facilities in any way.

The Ministry of Tourism is grateful to the Chief Minister and Government of Madhya Pradesh, and the Jiwaji University Gwalior for providing 20 acres of land free of cost for housing the IIT&TM. This generous offer will ensure that the Institute attains its desired status.

Finally, Hon'ble Members will permit me to say that the whole issue of the location of the IIT&TM has been under examination of Government for over 5 years, A combination of factors - the location of the National Culinary Institute, the offer of free land from the Madhya Pradesh Government, the linkage with the teaching facilities at Jiwaji University, Gwalior - all these have fortuitously come together to give Gwalior and Madhya Pradesh something to treasure. NOIDS will, on the other hand also have something better to go by I am confident Hon'ble Members will welcome rather than grudge these changes.

(Interruptions)

MR. DEPUTY SPEAKER: We shall now take up Matters under Rule 377. SHRI Surender Reddy:

(Interruptions)

[Translation]

DR. RAMESH CHAND TOMAR (Hapur): Mr. Deputy Speaker, Sir, What is this? This matter concerns my constituency..... There should be a discussion on it under Rule 193.
(Interruptions)

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Deputy Speaker, Sir, what does he want by saying so? *(Interruptions)*

[English]

MR. DEPUTY SPEAKER: Whenever any hon. Minister makes a statement, you cannot ask any clarifications on that. That is the rule. Therefore, you cannot ask any clarifications, Shri Agnihotri.

Now Shri Surender Reddy:

MATTERS UNDER RULE 377

- (i) **Need to delete Azam Jahmil Warangal Town (A.P.) from the category of non-viable mills and allocate funds for its modernisation.**

[English]

SHRI R. SURENDER REDDY (Warangal): Sir, the Azam Jahi mill was registered in the year 1931 and it is situated in Warangal town. This mill plays a key role in the socio-economic life of telangana area in general and Warangal in particular. This is the only one composite textile mill in the entire State of Andhra Pradesh and biggest industry in Warangal district. It provides employment directly to 2000 persons and indirectly around 30,000 persons through various allied activities. Government of India have included Azam Jahi mill in the category of non-viable mills, A Memorandum by the Azam Jahi mill union was submitted to the Prime Minister requesting him to direct the concerned authority to grant exemption to Azam Jahi mill from the closure list and save the livelihood of nearly 30,000 people and also arrange for allocation of necessary funds for modernisation of Azam Jahi mill to become one of the modern composite textile mills. In case this is not possible, I request the Government of India to hand over the mill to State Government.

- (ii) **Need to fix minimum wages for cashew workers at par with other plantation workers in the country.**

SHRI GOPIGAJAPATHI (Berhampur): I would like to draw the attention of the